

# **AMITY LAW SCHOOL, NOIDA**

## **SYMPOSIUM 2019**

**Dialectic Reflections on the Position of Women  
in the Twenty First Century India: A step  
towards Right to Equality**

**(06<sup>th</sup> March 2019- 7<sup>th</sup> March 2019)**

## **ABOUT THE UNIVERSITY**

Amity Law School, Noida, (ALS) an institution of Amity University, Uttar Pradesh, is founded on real life challenges. The institution not only focuses on the legal aptitude but also on the practicality while constituting our students with the wide knowledge of law. ALS is fully geared to provide its students with an innovative and stimulating exposure. The students are outfitted to develop a legal temper. The high standards of legal education integrate their legal concepts with an incisive and practical understanding of law. The courses here develop the general skills and core competences essential for legal education. The focus is on development of the capacity to analyze and reason, oral and written communication, knowledge application, intellectual curiosity and professional integrity.

### **Background:**

Equality of gender has been the most debated subject in recent times. Discriminations and social evils have existed across religions in our country. There is a need to speak out openly against unjust personal laws and to mandate the uniform civil code. The judgment on triple talaq becoming unconstitutional and Sabrimala is just a panacea highlighting a serious concern. The significance of the abolition of triple talaq shouldn't be underestimated. Gender discrimination coalesces with class inequalities and pervasive social hierarchies to compound the marginalization victim women. This doesn't just reinforce the centrality of personal laws, but glosses over the economic, political, and social problems that define the everyday experiences. It is clear that their deprivation stems from a shortage of three essentials: knowledge (measured by literacy and average years of schooling), economic power (work and income), and autonomy (measured by decision-making and physical mobility).

## **Goal and Objectives:**

Though the judicial attitude in the recent Judgments have missed the chance to assert that, personal laws cannot override fundamental rights. In the triple talaq case former Attorney General Mukul Rohatgi proclaims that the “judgement has restored the dignity of the Muslim women who can now march to progress like other citizens of the country”, he repeats a familiar and flawed narrative – of Muslim women needing to be saved and liberated from their religion, and sometimes even from themselves. Beyond the political claim, the verdict highlights the changing social and political landscape in India, which enabled a group of Muslim women to successfully take on orthodox elements in their community. The Judgement on the Sabrimala issue however has a strong public opinion in favor of the practice. The simple objective of this symposium is to bring awareness amongst people regarding the changing social and political landscape in India, a step that will enable women to successfully take on orthodox elements in their community.

### **Eligibility**

The Centre invites academicians, practitioners and students of law from any recognized university to register as a participant or to submit research papers for paper presentations to be held at the Symposium.

### **Theme**

The theme of the symposium is **“Dialectic Reflections on the Position of Women in the Twenty First Century India: A step towards Right to Equality”**.

### **Sub Themes:**

- The Recent growth in Feminist Jurisprudence
- Constitutional provisions on safeguards for women
- Emerging Laws in India to protect women
- Need to work on Menstrual Hygiene
- Gender Equity vs. Religious Practices
- Role of Women in Indian Economy
- Scheme on women empowerment
- Women and her role in balancing Family
- Role of NCW in empowering women
- Women in the unorganized sector

The outcomes of the symposium can be numerated as under:-

- Opportunity to distinctively speak whether Uniform Civil Code could be an answer to the exiting inequalities in the social structure.
- Interlinking of the two major fields of law i.e. Family law (Personal Laws) and Constitutional law.
- Entry in Sabrimala Temple- a precedent for social equality in India?
- Decriminalization of Adultery - significance in Indian marriage system.
- # Me too Movement: Effectiveness
- Invalidating Instant Triple Talaq: Is this an invasion into the Personal Laws?
- Women Rights and Muslim Personal Law: Comparative analysis of Islamic nations

The above areas of law and sub-themes are indicative in nature. The participants are free to choose an inter-disciplinary topic involving one or more of the above areas of law or sub-themes, provided that it fits within the broad theme of the Symposium.

### **Submission Details**

- Submissions should be in Times New Roman, the font size 12 with 1.5 line spacing, justified text and 1-inch margins on all sides of the A4 sheet. (Page number)
- Footnotes should be in Times New Roman, the font size 10 with 1.0-line spacing. Endnotes are not allowed.
- Submissions must be emailed at **alacsymposium2019@gmail.com** (in. docx format) along with a covering letter. **The covering letter should include the name of the author(s), contact details and affiliations. Each submission may have up to two authors.**
- The submission should be in the form of an Article with a word limit of 3000-5000 words including footnotes.
- Authors shall be required to submit an Abstract of 300-500 words, explaining the main idea, objective of the article and the conclusions drawn from it before the submission of the paper.
- Maximum limit for Plagiarism is 10 percent and any paper not complying with the same will be disqualified. Abstracts are excluded from this Criteria.
- Submitted entries must not have been sent for consideration at any other place for presentation or publication.
- Footnotes must conform to the **ILI CITATION FORMAT.**

### **Submission Guidelines**

All the Abstracts should be submitted by **30th January 2019**. All submissions will go through an initial round of scrutiny and shortlisted submissions will be informed through mail.

The full paper should be submitted by **10<sup>th</sup> February 2019**. All submissions will undergo a blind review procedure to be conducted by the Editorial Board.

The selected papers will be published and from amongst them, a few will be selected for presentation at the Symposium.

### **Registration Guidelines**

The fee for the same is provided as under:

- **Single authorship for Industry personals and academicians: Rs. 1000**
- **Co-authorship for Industry personals and academicians: Rs. 1500**
- **Single authorship for Ph.D. scholars and other students: Rs. 750**
- **Co-authorship for Ph.D. scholars and other students: Rs. 1000**
- **International Participants : Rs. 5000**

(In case of accommodation Rs. 1000 will be added in the Registration Fee per person)

**Participation without paper presentation – Rs. 500**

The mode of payment will be demand draft made in favor of “Amity University Uttar Pradesh”.

The system of on the spot registration will also be available for both days.

The registration form can be obtained through e-mail, Website and can be collected in person from Conveners.

### **Publication and Presentation Guidelines**

- The selected papers and abstracts will be published in form of proceedings.
- The selected papers that will pass all the publication criteria will be published in form of Book with ISBN number by a reputed publisher.
- The presenters may adopt any suitable means for presenting the papers including audio-visual aids, PowerPoint presentations etc.
- Any form of participation shall be acknowledged through Certificate.

### **Participation Guidelines**

- All those participants who are not submitting a paper can register online till 6<sup>th</sup> March 2019 or 8<sup>th</sup> March 2019 at the registration counter.
- The fee for participation is **Rs. 500** and mode of payment would be Demand Draft or On the spot registration. (Prior information is required).

## **IMPORTANT DATES**

<b>Submissions</b>	<b>Date</b>
Last Date to Register on Google Link:	30 <sup>th</sup> January, 2019
Last Date of Submission of Registration Form and DD (Softcopy)	05 <sup>th</sup> February, 2019
Last Date of Submission of Registration and DD (Hardcopy)	10 <sup>th</sup> February, 2019
Last date of Submission of Abstract	30 <sup>th</sup> January, 2019
Last date of Submission of Paper	10 <sup>th</sup> February, 2019

**Awards would be given for The Best Speaker and The Best Paper.**

For further details please visit our website- <https://alsnsymposium.weebly.com> .

And/or communicate with us on- [alacsymposium2019@gmail.com](mailto:alacsymposium2019@gmail.com)



## **Contact Information**

### **1. Faculty Co-ordinators**

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